

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.06.2017

ORDER NO. 73 of 2017

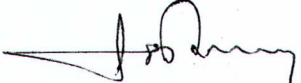
Hon'ble President is pleased to order the following sitting commencing from **12.06.2017 to 30.06.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 12.06.2017 to 16.06.2017	Excise & Customs Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 19.06.2017 to 23.06.2017	Excise & Customs Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 27.06.2017 to 30.06.2017	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. D.N. Panda, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 12.06.2017 to 16.06.2017	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 19.06.2017 to 23.06.2017	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 12.06.2017 to 16.06.2017	Single Member Bench Matters
	From 27.06.2017 to 30.06.2017	Single Member Bench Matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar) 8/6/17
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar